

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 236/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Jameks Engineering Pvt. Ltd.
V/s.
Aryan Electricals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Vinod N. Singh	Advocate for Respondent	

ORDER
TCP 236/I&BC/NCLT/MB/MAH/2017

1. None attended from the side of the Petitioner.
2. From the side of the Respondent Learned Representative present.
3. Matter adjourned to **24.01.2018**. The Respondent is directed to intimate the next date of Hearing to the Petitioner.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)